

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 39**

**CP/99(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES:    **ARREL    HERALD    FURTADO    V/s**  
**REGISTRAR OF COMPANIES MUMBAI**

Section 441(3) of the Companies Act, 2013

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**ORDER**

1. Learned Counsel for the Petitioner present.
2. Heard learned Counsel for the Petitioner.
3. On perusal of the record we found that reports are not on record.
4. List this matter on **26.04.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna